

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560038.

Contempt Petition No.34 of 1993 in

Dated:

APPLICATION NO(S) 140 of 1993.

15 OCT 1993

APPLICANTS: K.Subrahmanyam

v/s. RESPONDENTS: Sri.S.Rajaram Accountant General(A&E), Karnataka, Bangalore & Other.

TO.

1. Sri.K.Subrahmanyam, S/o.Late Sri.B.V.Krishnamurthy, Supervisor, Accountant General's Office, No.158, Sixth Cross, Block-2, Jayanagar, Bangalore-560 011.
2. Sri.S.Rajaram, Accountant General(A&E), Karnataka, No.1, Residency Park Road, Bangalore-560 001.

Subject:- Forwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY/INTERIM ORDER, passed by this Tribunal in the above said application(s) on 11-10-1993.

for [Signature]
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

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**In the Central Administrative Tribunal
Bangalore Bench
Bangalore**

ORDER SHEET

CP(Civ) Application No. 341 of 1993
in OA No. 140/93

Applicant

K. Subrahmanyam

Advocate for Applicant

IN Person

Respondent

The AG(A&E), B'lore & anr

Advocate for Respondent

Date	Office Notes	Orders of Tribunal
		<p>VR (MA) <u>ANV (MJ)</u> 11.10.93</p> <p>Heard the applicant in person. We, hereby, direct the alleged contempters i.e. the respondents, having regard to the representation made by the applicant and the interim reply of the respondents in memo dated 14.9.93 that the matter should be finalised within two months from the date of receipt of a copy of this order.</p> <p>Accordingly this C.P. disposed off, on the ground that at this stage there is no contempt ^{is committed} by the respondents.</p>



Sd-
MEMBER (J)

Sd-
MEMBER (A)

TRUE COPY
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIB.
ADDITIONAL BENCH
BANGALORE
15/10/93